

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF SANSKRUT JEWEL RESIDENCY LIMITED LIABILITY PARTNERSHIP

RELEVANT PARTICULARS		
1.	Name of corporate debtor	SANSKRUT JEWEL RESIDENCY LIMITED LIABILITY PARTNERSHIP
2.	Date of incorporation of corporate debtor	10-11-2014
3.	Authority under which corporate debtor is incorporated / registered	ROC, Ahmedabad, under the LLP Act, 2008
4.	Corporate Identity No./Limited Liability Identification No. of corporate debtor	AAC-8944
5.	Address of the registered office and principal office (if any) of corporate debtor	Opp. Abhishri Corp Park, Nr. Shell Petrol Pump, Ambli BRTS Road, Ambli Daskroi, Ahmedabad Gujarat - 380054
6.	Insolvency commencement date in respect of corporate debtor	04-03-2022 (Certified order copy received on 07-03-2022)
7.	Estimated date of closure of insolvency resolution process	31-08-2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	CA Ramchandra Dallaram Choudhary Reg No - IBBI/IPA-001/IP-P00157/2017-2018/10326
9.	Address and e-mail of the interim resolution professional, as registered with the Board	9B, Vardan Tower, Nr. Vimal House, Lakhudi Circle, Navrangpura, Ahmedabad, Gujarat- 380014 Email: rdc_rca@yahoo.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: Same as above in column no.9 Email: irp.sanskrit@gmail.com
11.	Last date for submission of claims	23-03-2022
12.	Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional	In the absence of information available only one class of creditors is being considered being allottee of Real Estate Project.
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Rahul Shah, Reg.no. IBBI/IPA-001/IP-P-02170/2020-2021/13367 mail: carahulshah@gmail.com 2. Iqbal Singh Gandhi, Reg.no. IBBI/IPA-001/IP-P-02365/2021-2022/13524 mail: iqbal Singh2659@yahoo.co.in 3. Tejas Shah, Reg.no. IBBI/IPA-001/IP-P00089/2017-18/10185 mail: tejasshah44@yahoo.com
14.	(a) Relevant Forms and (b) Details of authorized representatives Are available at:	(a) www.ibbi.gov.in / www.sunresolution.in (b) www.ibbi.gov.in Also at: 9B, Vardan Tower, Nr. Vimal House, Lakhudi Circle, Navrangpura, Ahmedabad, Gujarat-380014

Notice is hereby given that the National Company Law Tribunal, Ahmedabad Bench has ordered the commencement of a corporate insolvency resolution process of the Sanskrut Jewel Residency LLP on 04-03-2022.

The creditors of Sanskrut Jewel Residency LLP are hereby called upon to submit their claims with proof on or before 23-03-2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class allottee of Real Estate Project in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 09-03-2022
Place: Ahmedabad

CA Ramchandra Dallaram Choudhary
Interim Resolution Professional
Reg. No- IBBI/IPA-001/IP-P00157/2017-2018/10326

